## Bifurcation of Double Member Constituencies

2165. Shri Kalika Singh: Will the Minister of Law be pleased to state:

- (a) the steps taken to bifurcate the double member constituencies in anticipation of the passing of the Abolition of Double Member Constituencies Act, 1961 in view of the nearness of general elections of 1962;
- (b) what further legislative measures, if any, will be required to delimit the constituencies; and
- (c) whether symbols of scheduled caste candidates will yet be encircled by black lines?

The Deputy Minister of Law (Shri Hajarnavis): (a) In anticipation of the Two-Member Constituencies tion) Bill becoming law, the Election Commission had requested all Chief Electoral Officers to collect the necessary statistical data and maps and send them to the Commission together with their suggestions for the division of the . two-member parliamentary and sembly constituencies within their respective States. The Bill received the assent of the President on the 9th March, 1961 and is now law. The Election Commission's proposals for the division of the two-member stituencies in respect of Kerala Assam have been published on 15th March, 1961, and those in respect Madras, Punjab West Orissa, Mysore, Gujarat and Delhi are expected to be published by the end of this month. The Election Commission expects to finish the work in July, 1961.

- (b) Apart from the Two-Member Constituencies (Abolition) Act, 1961, no further legislative measures are necessary to delimit the constituencies.
- (c) It will no longer be necessary to indicate the symbols of scheduled caste candidates belonging to recognised parties by encircling the party symbols by black lines.

## Cave Temples of Bombay

- 2166. Shri Narasimhan: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:
- (a) whether there is a large number of cave temples in Maharashtra; and
- (b) if so, whether these cave temples have been scooped out of porous trap rock;
- (c) whether these rocks absorb plenty of rain water during the monsoon;
- (d) whether such absorption disturbs the stress distribution in the overburden above rock;
- (e) whether there is any chance for this disturbance of stress distribution to go beyond critical values and give rise to cracks; and
- (f) whether any method has been devised to find out the stress distribution and follow up the charges during the monsoon?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

- (b) The caves are excavated into the non-porous Deccan Trap rock.
  - (c) The focks are impervious.
  - (d) Does not arise.
- (e) and (f). What little water finds its way underground is confined to pockets of the weathered rock or Inter-Trappeans and to some extent, to the joints, cracks and fissures. From the point of view of preservation of the caves, action is taken to provide measures for the easy flow of rain water and making the caves watertight, wherever necessary.

International Students' House, Delhi

- 2167 Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:
- (a) whether the master plan for the International Students' House, Delhi, has been finalised; and